

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA.No.1679 of 1997

(2)

Dated New Delhi, this 25th day of July, 1997.

HON'BLE SHRI K. MUTHUKUMAR, MEMBER(A)

R. G. Sharma
R/o 120, Defence Estate-II
Debri Road
AGRA (U.P.)

... Applicant

By Advocate: Shri V. K. Rao

versus

Union of India, through

1. Secretary
Ministry of Defence
South Block
NEW DELHI.

1A. Commandant, COD
AGRA (U.P.)

2. The Office Incharge
AOC Records
SECUNDERABAD.

3. The Personnel Officer
Ordnance Depot
SHAKUR BASTI, DELHI. ... Respondents.

O R D E R (Oral)

Shri K. Muthukumar, M(A)

The learned counsel for the applicant submits
that he may be allowed to withdraw this
application.

2. The application is dismissed as withdrawn.


(K. Muthukumar)
Member(A)

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